Annexure 3														
Name of the Corporate Debtor: Jaiprakash Associates Limited; Date of Commencement of CIRP: 3rd June, 2024; List of Creditors as on 11th March, 2025														
List of Unsecured Financial Creditors (Other than Financial creditors belonging to any class of creditors)														
1	Details of claim received Details of claim admitted								Amount					
									% of	Amount	of any			
								Whether	voting	of	mutual			
				Amount of Claim	Nature of	Amount covered by	Amount covered by	related	share in	contigent	dues,	Amount of claim not	Amount of claim under	Remarks,
S.no	Name of Creditor	Date of receipt	Amount claimed	admitted	Claim	security interest	Guarantee	party?	CoC	claim	that may	admitted	verification	ifany
1	Axis Bank Limited	22-08-2024	8,53,11,99,523.22	8,53,11,99,523.22	Loan		8,53,11,99,523.22	No	1.49%	-	-	-	-	
2	ICICI Bank Limited	30-08-2024	35,70,17,742.80	35,70,17,742.80	Loan		-	No	0.06%	-	-	-	-	
3	National Asset Reconstruction Company Ltd (NARCL)	11-03-2025	12,00,05,26,571.14	8,13,44,05,498.94	Loan	-	7,19,56,41,789.81	No	1.42%	-		3,86,61,21,072.20		
4	Punjab National Bank	17-10-2024	1,56,88,85,592.00	1,48,40,64,537.00	Loan		1,48,40,64,537.00	No	0.26%	-	-	8,48,21,055.00	-	
5	The Bank of New York Mellon, London Branch	17-06-2024	8,78,89,05,119.00	8,78,89,05,119.00	Loan	-	-	No	1.54%	-		-		
	Total		31,24,65,34,548.16	27,29,55,92,420.96		-	17,21,09,05,850.03		4.77%	-	-	3,95,09,42,127.20	-	

Notes:

nt of the Fin cial creditors also includes claims admitted against fund based and non fund-b

b. The 25 banks viz. State Bank of India, ICICI Bank Limited, JDBI Bank Limited, Azis Bank Limited, LLC of India, Canara Bank, Bank of Maharashtra, IFCI Ltd, Punjab National Bank, JCO Bank, South Indian Bank, Punjab & Sind Bank, Jammu & Kashmir Bank, Small Industries Development Bank of India (SIDBI), Standard Chartered Bank, Kanru Yaya Bank, LCH Bank, Bank of India, Indian Bank, JandusInd Bank, Jank of Bands, Junion Bank of India, Cantara Bank of India, Cantara Bank, Indian Bank, Janko of Bands, Junion Bank of India, Cantara Bank of India and SEE Equipment Finance: LLd have assigned their respective Fund based outstanding doute excluding addit burnarks Corporate Boater of Dire Corporate Debitor of 1018 4 9,953.07 Corress (amount adminted by RP) to National Assat Recording to dedit deed of assignment dated March 11, 2023. The said transaction of assignment of debit by assignor banks in favour of MARCL has been taken on record provisionally and same is subject to verification upon analysis/review of the additional documents and confirmation received from

c. As per Clause 2.1.2 read with Clause 2.3 of the Deed of Assignment dated March 11, 2025 the above mentioned assignors have assigned only Fund based debt to NARCL. Further, as per Clause 2.3.3. of Deed of Assignment dated March 11, 2025 the assignors shall continue to hold the Uncrystallized Non Fund based debt and same shall be assigned to assigned as and when the said Uncrystallized Non Fund based debt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based debt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based debt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based debt and same shall be

continue to hold the Uncrystallized Non Fund assed delt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based delt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based delt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based delt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based delt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based delt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based and the Said Uncrystal Non-Pund based and Saith Indian Bank against their exposures in ICCL. Based on a perusal of the ICA Admission Order and the storesaft findings made therein, we note that the holds the funders. The team of the ICL Based on a perusal of the ICA Admission Order and the storesaft findings made therein the claims filed by the lenders in the corporate insidency resolution process of JAL against the delt of ICL. The Name of the ICL Based on a perusal of the ICL Admission Order and the storesaft findings of the Name North Based based and the funders. The Name of the ICL Admission Order and the storesaft findings of the Name North Based Based Based Causantee for INR 45.17 Cr which was included in claim.
(1) Adds Bank Ltd - 8 of amount INR 12 Cr for Intervent Mort Stee (ICL Based on and Based Based Causantee of INR 45.17 Cr which was included in claim.
(2) Adds Bask Ltd - 8 of amount INR 4.26 Cr for Chennab Yalley Power Projects Limited
(3) State Bask of India - 8 of amount INR 4.26 Cr for Chennab Yalley Power Projects Limited
(4) IDL Bank - 8 of amount INR 4.26 Cr for Chennab Yalley Power Projects Limited
(4) IDL Bask - 4 of d amount INR 4.26 Cr for Chennab Yalley Power Projects Limited
(4) IDL Bask - 4 of d amount INR 4.26 Cr for Chennab Yalley Power Projects Limited
(4) IDL Bask - 4 of d amount INR 4.26 Cr for Chennab Yalley Power Projects Limited
(4) IDL Bask - 4 of d amount INR 4.26 C

g. JAL had pledged 28 09 66 000 shares (74% of share capital of BJCL) held by JAL in BJCL in favour of Yes Bank Limited, which exposure of Yes Bank Limited was assigned by it to Asset Care Reconstruction Enterprise Limited (* ACRE has invoked the said pledge over the shares JAL has challenged the invocation of the pledge in a suit before the Hon'ble Delhi High Cort, which currently remains sub judice

Annexure 4	Annexure	4
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Name of the Corporate Debtor: Jainrakash Associates Limited: Date of Commencement of CIRP: 3rd June. 2024: List of Creditors as on 11th March. 2025

			rakash Associates Limit List of unsecured F	inancial Cre	ditors (Ot	her than B	anks/ NBFCs	6/ FIs etc)	List of Credit	ors as on	11th March, 2025		
		Details	of claim received		Details	of claim a	dmitted			Amount			
						Amount				of any mutual			
						covered				dues,			
		Date of		Amount of Claim	Nature	by security	Amount	Whether related	Amount of	that			
S.no	Name of Creditor	receipt	Amount claimed	admitted	of Claim		covered by Guarantee	party?	contigent claim	may be set-off	Amount of claim not admitted	Amount of claim under verification	, if any
		16-Jun-2024	3,25,000		-	-		No		-	-	3,25,000	
2	Akhauri Rajesh Sinha	15-Jun-2024	4,65,185	-	-	-	-	No	-	-	-	4,65,185	-
3		08-Oct-2024	1,80,000	-	-	-	-	No	-	-	-	1,80,000	-
		17-Jun-24	4,22,082	-	-	-	-	No	-	-	-	4,22,082	
	Anjan Kumar Mehra & Sonia Mehra	17-Jun-24	4,58,203	-	-	-	-	No	-	-	-	4,58,203	
		15-Jun-2024	1,86,65,415		-	-		No	-	-	-	1,86,65,415	
		16-Jun-24	12,53,793		-	-		No		-	-	12,53,793	
	Anshuman Sinha & Juhi Sinha ARCHANA PUNN	01-Jul-2024 14-Jun-24	32,86,754 4,79,37,094		-			No No		-	-	32,86,754 4,79,37,094	
		13-Aug-2024	23,42,737					No		_	-	23,42,737	
		16-Jun-24	16.56.845		-	-		No		-	-	16,56,845	
	ASSOCIATION OF APARTMENT OWNER PAVILION COURT AND PA	17-Jun-2024	3,62,49,63,966	-	-	-		No	-	-	-	3,62,49,63,966	
13	Atul Nagpal	20-Aug-2024	2,14,48,575	-	-	-	-	No	-	-	-	2,14,48,575	-
		17-Jun-24	25,25,20,000	-	-	-	-	No	-	-	-	25,25,20,000	
		17-Jun-2024	8,37,313	-	-	-	-	No	-	-	-	8,37,313	
	Basant Singh Kushwah	24-Jun-2024	30,67,800	-	-	-	-	No	-	-	-	30,67,800	
		17-Jun-2024	3,94,130	-	-	-	-	No	-	-	-	3,94,130	
	BHOLENATH ENTERPRISE Chaviiit Singh Bawa & Sangeeta Bawa	15-Jun-2024 16-Jun-2024	42,128		-	-		No No	-	-	-	42,128	
		16-Jun-2024 17-Jun-24	28,89,42,279	-	-	-	-	NO NO	-		- 28,89,42,279	1,41,37,212	1.
20	Clearwater Capital Partners Fund IV, L.P.	17-Jun-24 17-Jun-24	3,05,98,98,738		-			NO	-		3,05,98,98,738	-	1
22		17-Jun-24	63,33,61,423	-	-	-	-	No	-	-	63,33,61,423		-
	Dipak Raj Sood	17-Jun-24	6,79,777		-	-	-	No	-	-	-	6,79,777	-
		08-Jul-2024	3,12,16,063	-	-	-	-	No	-	-		3,12,16,063	
	GAGAN LUTHRA/ LUTHRA YOGESH LUTHRA	29-Aug-2024	11,15,783		-	-	-	No	-	-	-	11,15,783	-
26	IMPERIAL COURT APARTMENT OWNERS ASSOCIATION	17-Jun-24	13,26,49,440		-	-	-	No	-	-	-	13,26,49,440	-
	K NAGESH AND ANNAPURNA S	16-Jun-24	56,40,833	-	-	-	-	No	-	-	-	56,40,833	
	KALYPSO B3 APARTMENT OWNERS' ASSOCIATION	16-Jun-2024	11,13,58,485	-	-	-	-	No	-	-	-	11,13,58,485	-
		23-Jun-2024	Amount not mentioned	-	-	-	-	No	-	-	-	Amount not mentioned	-
	M/s Mittal Indraestate Private Limited	18-Jun-2024	6,47,49,856	-	-	-		No		-	-	6,47,49,856	
		17-Jun-2024	32,80,000	-	-	-	-	No	-	-	-	32,80,000	
	Madhvi Kedia MAHAVIR COAL RESOURCES PRIVATE LIMITED	17-Jun-2024 17-Jun-2024	9,15,755 5,57,10,685	-	-	-	-	No No	-	-	-	9,15,755 5.57.10.685	
		17-Jun-2024 17-Jun-2024	5,57,10,685	-	-	-	-	NO	-	-	-	5,57,10,685	
	Manju Gupta	17-Jun-2024 17-Jun-2024	2,56,003		-			No			-	2,56,003	
	MANJULA PODDAR	16-Jun-24	18,13,962		-			No		-	-	18,13,962	
37	MEDIELECT ESTATES LLP	17-Jun-2024	5,52,450	-	-	-	-	No	-	-	-	5,52,450	
		22-Jun-2024	10,37,789		-	-	-	No	-	-	-	10,37,789	
39	MOLLY MEHRA	17-Jun-2024	10,70,480	-	-	-	-	No	-	-	-	10,70,480	-
		31-Aug-24	7,20,712	-	-	-	-	No	-	-	-	7,20,712	
		17-Jun-2024	1,06,518	-	-	-	-	No	-	-	-	1,06,518	
	NET ENERGY PRIVATE LIMITED	17-Jun-2024	5,14,30,137	-	-	-	-	No	-	-	-	5,14,30,137	
		16-Jun-24	15,44,530		-	-		No	-	-	-	15,44,530	
		16-Jun-24 17-Jun-24	4,54,663 21.26.000	-	-	-	-	No No	-	-	-	4,54,663	
		17-Jun-24 15-Jun-2024	21,26,000 20,58,000		-	-		No	-	-	-	21,26,000 20,58,000	
	PARAMOUNT ROADWAYS Pawan Kumar Anand & Smita Anand	15-Jun-2024 17-Jun-24	20,58,000 3,92,595	-	E	Ē.		NO NO		E .	[20,58,000 3,92,595	
		17-Jun-2024	35,28,000		-			No		-	-	35,28,000	
	Prayga Mishra Sood & Ankur Sood	20-Jun-24	6,00,678		-	-	-	No	-	-	-	6,00,678	
		17-Jun-24	5,81,804	-	-	-	-	No	-	-		5,81,804	
51	Rachit Kedia	17-Jun-2024	1,45,507		-	-	-	No	-	-	-	1,45,507	
		17-Jun-2024	1,75,812	-	-	-	-	No	-	-	-	1,75,812	
		17-Jun-2024	96,857		-	-	-	No	-	-	-	96,857	
	RAJ KUMAR SHARMA	13-Aug-2024	23,43,989	-	-	-	-	No	-	-	-	23,43,989	
		16-Jun-24	17,79,025	-	-	-	-	No	-	-	-	17,79,025	
		14-Jun-24	8,33,040	-	-	-	-	No	-	-	-	8,33,040	
	Sachin Chaudhry SHREE MATA VAISHNO ENTERPRISES	17-Jun-24 15-Jun-2024	8,20,541 4,35,619	-	-	-	-	No No	-	-	-	8,20,541 4,35,619	
		15-Jun-2024 17-Jun-2024	4,35,619 4,79,732	-	E	Ē.		NO NO		[[4,35,619 4,79,732	
59		17-Jun-2024 20-Jun-24	4,79,732	-	E	Ē.		NO NO		[[4,79,732	
	Sumeet Patney	15-Jun-2024	41.44.042		-	-	-	No	-	-		41.44.042	
		17-Jun-2024	12,02,088	-	-	-	-	No	-	-	-	12,02,088	
	SURESH KUMAR ARORA	14-Jun-24	2,86,900	-	-	-	-	No	-	-		2,86,900	
		17-Jun-2024	2,10,000	-	-	-	-	No	-	-	-	2,10,000	-
		17-Jun-2024	3,25,000	-	-	-	-	No	-	-	-	3,25,000	
		18-Jun-2024	4,01,431	-	-	-	-	No	-	-	-	4,01,431	
		16-Jun-24	87,010	-	-	-	-	No	-	-	-	87,010	
	Vineet Nanda	29-Oct-2024	910249	-	-	-	-	No	-	-	-	910249	
		17-Jun-2024	Amount not mentioned	-	-	-	-	No	-	-	-	Amount not mentioned	
		17-Jun-2024 17-Jun-2024	6,85,000 Amount not mentioned	-	-	-	-	No	-	-	-	6,85,000 Amount not mentioned	
		17-Jun-2024 17-Jun-2024	Amount not mentioned Amount not mentioned	-	E	Ē.		No No		E .	[Amount not mentioned Amount not mentioned	1
		17-Jun-2024 17-Jun-24	17.69.53.75.128		-			NO	-		-	17.69.53.75.128	1
		17-Jun-24 16-Dec-24	11,50,297.00		-			No	-		-	11,50,297.00	
	M/S HIGH TECH RETREADERS (P) LTD.	14-Jan-25	4,88,85,757	-	-	-		No	-	-	-	4,88,85,757	
	VIJAY DARSHAN YADAV	27-Jan-25	5,40,135		-	-	-	No	-	-	-	5,40,135	
		02-Mar-25	18,74,274	-	-	-	-	No	-	-		18,74,274	
		05-Mar-25	4,46,304	-	-	-		No	-	-	-	4,46,304	
	Total		26,21,72,04,404	-	1	1		1			3,98,22,02,441		

Notes related to the claims verification process of Jaiprakash Associates Limited

Notes traited on the chains terminating process of approach associates time.
1. General Note applicable to the verification process.
1.1 As part of the verification of the claims, there are following categories of "verification" to take note of, as laid out belowa. Amount Admitted – refers to the amount/claim that has been admitted basis the verification from the documents submitted by the claimant and the status of these claims shall be updated in due process subject to availability of relevant information of Corporate Debtor.
b. Amount Admitted – refers to the amount/claim that are currendly under review and the status of the same shall be updated post verification, subject to availability of relevant information of Corporate Debtor.
b. Amount under verification – refers to the amount/claim that are currendly under review and the status of the same shall be updated post verification, subject to availability of relevant information more and any of the status of the same shall be updated post verification, subject to availability of relevant information for corporate Debtor.
c. and the admitted of the admitted basis the redevent and the admitted basis the verification. The verification of claims is under process and the list shall be updated on correlation and admitted were admitted basis of correlations and adjustments will be made following further verification. The verification of claims is under process and the list shall be updated on correlation.

Links is a local main is to dealupts and adjustments with be made following futurely verification in the verification of calms is a local process and users shall be dyoaded on periodical basis. d. The amount not admitted includes claim of Clearwater Capital Partner Emerging Markets V Limited, Clearwater Capital Partners Fund IV, L.P., Cowell & Lee Asia Credit Opprotunities Fund for Series A. Converbible Bonds) and Series B. Kunotzing Bonds) issued by Corporate Debtor. The said amount has already been filed by Bank of New York Mellon (Debenture Trustee) on behalf of the above-mentioned bond holders and same has been admitted by the Resolution Professional.